

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A. No. 58 /2017
TA-No.10/2017
CA.No. 898/2016, HC

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th February, 2017, 10.30 A.M

Name of the Company		ABC Consultants Pvt.Ltd.& Stanton Chase Holding Pvt.Ltd.	
Under Section		230/232	Amalgamation
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Chayan Gupta, Adv } Petitioner
2) Mr. Soumen Mohanty, Adv }
ORDER Soumen Mohanty Adv
20/2/17

Ld. Counsels for the Petitioners has moved an application being T.A. No. 10/2017 seeking permission to withdraw the C.A. No. 58/2017 with liberty to file afresh. Prayer is allowed.

C.A. No. 58/2017 is dismissed as withdrawn with liberty to file afresh. Hence T.A.No. 10/2017 is disposed off accordingly.


(S. Vijayaraghavan)
Member (T)


(Vijai Pratap Singh)
Member (J)